

Notifications of the Ministry of Personnel Public Grievances and Pensions

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE) : Sir I lay on the Table:-

(i) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 78(E) dated 8.2.2001 publishing the Karnataka Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2001, under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985. [Placed in Lib. See LT No. 3324/01]

(ii) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 448(E) dated 18.11.2000 publishing the Indian Forest Service (Pay) Fifth Amendment Rules, 2000, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Lib. See LT No. 3323/01]

Statement showing the action taken by Government on the various assurances, promises and undertakings given during the session shown against each.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir I lay on the Table, the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:

1. Statement No. XL Hundred and Sixty-first Session, 1991[Placed in Library. See No. L.T 3293/01]
2. Statement No. XXXII Hundred and Sixty-fifth Session, 1992 [Placed in Library. See No. L.T 3294/01]